

Annexure – 8

**Name of the corporate debtor: Fima Properties Pvt Ltd ; Date of commencement of CIRP11.04.2022
(but Order Communicated on 28.04.2022) ;
List of creditors as on: 20.05.2022**

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	B. Sai Prasad	10.05.2022	53,15,346	41,88,600	Rent Penalty for delayed possession	NI	NIL	No	No	No	No	5,26,746	0	
2	Dhananjai Vasantha Rao Dharmik	10.05.2022	60,73,250	47,71,800	Rent Penalty for delayed possession	NI	NIL	No	No	No	No	13,01,450	0	
3	Uday Gopichand Sanghi & Kumud Uday sanghi	11.05.2022	48,98,740	48,98,740	Rent Penalty for delayed possession	NI	NIL	No	No	No	No	0	0	
4	Bisham Mallah Swamy	11.05.2022	50,84,244	0	Rent Penalty for delayed possession	NI	NIL	No	No	No	No	0	50,84,244	Clarifications are not replied
5	M/s Subishi infra	10.05.2022	42,98,57,440	0	Sub contract works	0	0	0	0	0	0	42,98,57,440	0	
6	P. Anantha Arun	11.05.2022	56,70,000	56,00,000	Rent Penalty for delayed possession	NI	NIL	No	No	No	0	70,000	0	

7	Ravindera Kumar Agarwal & sharadha Agarwal	11.05.2022	56,70,000	56,00,000	Rent Penalty for delayed possession	NI	NIL	No	No	No	0	70,000	0	
8	Kaushal Raj Singh & Smt. Vinkota Sangeeta	11.05.2022	56,70,000	56,00,000	Rent Penalty for delayed possession	NI	NIL	No	No	No	0	70,000	0	
9	m/S Trueman Estates Pvt Ltd	11.05.2022	52,50,000	52,50,000	Rent Penalty for delayed possession	NI	NIL	No	No	No	0	0	0	